

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/1468/2020**

This the 18<sup>th</sup> day of May 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Dr. Imtiyaz Ahmad Bhat, aged 37 years, S/o Ab. Rashid Bhat, R/o Alibagh Highgam Sopore and 2 ors

....Applicants

(Advocate: Ms. Siyaab Sumaira)

Versus

State of Jammu and Kashmir through Chief, Secretary Civil Sectt. Srinagar/Jammu and 2 ors.

.....Respondents.

(Advocate: Mr. Rajesh Thappa, learned D.A.G. for Mr. Amit Gupta, learned A.A.G.)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

This TA (TA No.1468/2020) arises out of SWP No.610/2019, wherein relief is claimed against Sher-i-Kashmir Institute of Medical Sciences. This Tribunal does not have jurisdiction in respect of the employees of Sher-i-Kashmir Institute of Medical Sciences. The Registry is, therefore, directed to return the file to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

*Manish/Shashi/Arun*